

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &**  
**IA NO.374 OF 2015**

**Dated: 20<sup>th</sup> February, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sardar Sarovar Narmada Nigam Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tejas Karia  
Mr. Siddhanth Kochhar  
Mr. Surjendu Sankar Das

Counsel for the Respondent(s) : Mr. Manu Seshadri  
Mr. Samarth Choudhary R-1  
Mr. R. Mishra  
Mr. Sanjiv Saxena R-2

Mr. Manoj Kaushik for R.5

Ms. Swapna Seshadri  
Ms. Ranjitha Ramachandran  
Ms. Parichita Chowdhury  
Mr. Ashwin Ramanathan for R-6

**ORDER**

List the matter for hearing on **25.04.2018**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*pr/kt*

**(Justice N.K. Patil)**  
**Judicial Member**